

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/11367/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 22nd November, 2023.

Sub:- **Casual leave.**

Ref:- No. HC(IB) –VIG/01/2023/ Dated the 8th November, 2023.
No. HC(IB) –VIG/01/2022/ Dated the 15th November, 2023.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **(a) three days casual leave from 25.10.2023 to 27.10.2023, alongwith station leave permission, from 22.10.2023 to 29.10.2023 and (b) casual leave on 17.11.2023, alongwith station leave permission, from the evening of 16.11.2023 to 19.11.2023.** The next senior most Judicial Officer available at the station will remain in charge of his Office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/11368-11369/A, dated , 22-11-23

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority.

✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)